HIGH COURT AT CALCUTTA STATEMENT FOR THE MONTH OF FEBRUARY, 2020

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY AS ON 29.02.2020

ORIGINAL SIDE

Description of Cases	Total Pending at the beginning of the month	Total Institution during the month	Total Disposal during the month	Total Pending as on 29.02.2020
CIVIL	18599	350	613	18336
CRIMINAL	o	0	0	ο
TOTAL	18599	350	613	18336